

National Green Tribunal, Eastern Zone Bench
Finance Centre, 3rd Floor
New Town, Kolkata-700161

No.01/06/2014/NGT/EZB/KOLKATA/Office Order/ 353

Date:06.08.2020

OFFICE ORDER

In view of the Order of Hon'ble Supreme Court of India in Writ Petition (Civil) No. 1235/2017 titled as NGT Bar Association (WZ) vs. Union of India & Ors. and the Office Order no. NGT(PB)/03/2014/JUDICIAL-I/100 dt. 01.02.2018, it is hereby notified for information of all concerned that cases listed on **20.07.2020 & 21.07.2020** stands rescheduled as mentioned below.

Sr.No.	Case No.	Parties	Rescheduled to
1	Original Application no. 162/2017/EZ M.A. 37/2018/EZ M.A. 41/2018/EZ	Sangram Keshari Mohanty Vs. State of Odisha & Ors.	19.08.2020
2	Original Application no. 163/2017/EZ MA. 38/2018/EZ M.A. 42/2018/EZ	Sangram Keshari Mohanty Vs. State of Odisha & Ors.	19.08.2020
3	Original Application no. 165/2017/EZ & M.A.20/2018/EZ M.A. 39/2018/EZ M.A. 43/2018/EZ	Paban Kumar Sahu Vs. State of Odisha & ors.	19.08.2020
4	Original Application no. 166/2017/EZ & M.A.19/2018/EZ M.A. 40/2018/EZ M.A. 44/2018/EZ	Paban Kumar Sahu Vs. State of Odisha & ors.	19.08.2020
5	Original Application no. 182/2017/EZ	Paban Kumar Sahu Vs. State of Odisha & ors.	19.08.2020
6	Appeal No.02/2018/EZ & M.A. No. 24/2018/EZ	M/s Parampara Ayurveda Vs Chief Secretary Govt of West Bengal & Others	19.08.2020

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Finance Centre, 3rd Floor
New Town, Kolkata-700161

No.01/06/2014/NGT/EZB/KOLKATA/Office Order/ 354

Date: 06.08.2020

OFFICE ORDER

In view of the Order of Hon'ble Supreme Court of India in Writ Petition (Civil) No. 1235/2017 titled as NGT Bar Association (WZ) vs. Union of India & Ors. and the Office Order no. NGT(PB)/03/2014/JUDICIAL-I/100 dt. 01.02.2018, it is hereby notified for information of all concerned that cases listed on **22.07.2020** stands rescheduled as mentioned below.

Sr.No.	Case No.	Parties	Rescheduled to
1	O.A.100/2017/EZ	Subhas Mahapatra Vs State of Odisha & Others	20.08.2020
2	O.A.51/2016/EZ (Disposed of)	Ambar Nath Sengupta Vs State of West Bengal & Others	20.08.2020
3	O.A.16/2018/EZ	Amader Katha Vs State of West Bengal & Others	20.08.2020
4	O.A.21/2018/EZ	Paschimbanga Vigyan Mancha Vs The State of W.B.& Others	20.08.2020
5	O.A.22/2018/EZ	Haradhan Chakraborty Vs State of West Bengal & Others	20.08.2020

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National Green Tribunal, Eastern Zone Bench
Finance Centre, 3rd Floor
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No.01/06/2014/NGT/EZB/KOLKATA/Office Order/355

Date: 06.08.2020

OFFICE ORDER

In view of the Order of Hon'ble Supreme Court of India in Writ Petition (Civil) No. 1235/2017 titled as NGT Bar Association (WZ) vs. Union of India & Ors. and the Office Order no. NGT(PB)/03/2014/JUDICIAL-I/100 dt. 01.02.2018, it is hereby notified for information of all concerned that cases listed on **23.07.2020** stands rescheduled as mentioned below.

Sr.No.	Case No.	Parties	Rescheduled to
1	O.A.65/THC/2016/EZ M.A.1096/2016/EZ M.A.1097/2016/EZ M.A.1271/2016/EZ M.A.04/2018/EZ M.A.14/2018/EZ	People United For Better Living in Calcutta (PUBLIC) Vs Union of India & Others	21.08.2020
2	O.A.23/2018/EZ	Subir adhikari Vs W.B.P.C.B & Others	21.08.2020
3	Appeal 03/2018/EZ	Munjoh Resorts Pvt. Ltd & Anr Vs. The Andman & Nicobar Administration & Ors.	21.08.2020
4	O.A. No. 33/2018/EZ	Sudhakar Gajender Dubey Vs. Bihar State Pollution Control Board & Ors.	21.08.2020

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National Green Tribunal, Eastern Zone Bench
Finance Centre, 3rd Floor
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No.01/06/2014/NGT/EZB/KOLKATA/Office Order/ 356

Date: 06.08.2020

OFFICE ORDER

In view of the Order of Hon'ble Supreme Court of India in Writ Petition (Civil) No. 1235/2017 titled as NGT Bar Association (WZ) vs. Union of India & Ors. and the Office Order no. NGT(PB)/03/2014/JUDICIAL-I/100 dt. 01.02.2018, it is hereby notified for information of all concerned that cases listed on **24.07.2020** stands rescheduled as mentioned below.

Sr.No.	Case No.	Parties	Rescheduled to
1	Original Application No.170/2017/EZ	M/S Westlink Trading Pvt. Ltd. Vs. Union of India & Ors	24.08.2020
2	Original Application no. 55/2017/EZ	Shri Tako Olo Vs. Union of India & Ors.	24.08.2020
3	Original Application no. 26THC/2017/EZ M.A. No. 305/2017/EZ M.A. No. 11/2018/EZ	Madan Mohan Halder & ors. Vs. State of West Bengal & Ors.	24.08.2020
4	Original Application no. 161/2017/EZ	Mudar Patherya Vs. West Bengal Pollution Control Board & Ors.	24.08.2020
5	Original Application no. 72/2017/EZ M.A. No. 300/2017/EZ	Dhaneshwar Yadav & Anr Vs MOEF & Ors.	24.08.2020
6	O.A.172/2017/EZ	Satya Narayan Samanta Vs State of Odisha & Others	24.08.2020
7	O.A.25/2018/EZ	S.K.Alauddin Vs Chief Secretary Govt. of West Bengal & Others	24.08.2020
8	O.A.26/2018/EZ	Mohistikari Paribesh Jivan O Krishi Kalyan Mancho Vs West Bengal Pollution Control Board & Others	24.08.2020

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No.01/06/2014/NGT/EZB/KOLKATA/Office Order/ 357

Date: 06.08.2020

OFFICE ORDER

In view of the Order of Hon'ble Supreme Court of India in Writ Petition (Civil) No. 1235/2017 titled as NGT Bar Association (WZ) vs. Union of India & Ors. and the Office Order no. NGT(PB)/03/2014/JUDICIAL-I/100 dt. 01.02.2018, it is hereby notified for information of all concerned that cases listed on **27.07.2020** stands rescheduled as mentioned below.

Sr.No.	Case No.	Parties	Rescheduled to
1	Original Application no. 155/2016/EZ M.A. No. 210/2017/EZ	Biren Kr.Pradhan & Anr Vs. State of Odisha & ors.	25.08.2020
2	Original Application no. 158/2017/EZ	Dibru Part-I Meen Samabay Samiti Vs. Union of India & Ors.	25.08.2020
3	Original Application no. 159/2017/EZ M.A. No. 357/2017/EZ	Rangagorah Fishermen Co-Operative Socirty Limited & Anr Vs. Union of India & Ors.	25.08.2020
4	Original Application no. 77THC/2017/EZ M.A. No. 130/2017/EZ	Society for Protecting Ophiofauna and Animal Rights (SPOAR) & Anr Vs. State of West Bengal & Ors.	25.08.2020
5	Original Application no. 124/2017/EZ	Biswajit Mukherjee & Anr Vs. Union of India & Ors.	25.08.2020
6	O.A No. 14/2017/EZ (SMP)	Tribunal on its Own Motion (Regarding Kestopur/Bagjola Canal etc. Vs. State of West Bengal & Ors.	25.08.2020
7	O.A. No. 134/2017/PB/50/2017/EZ & M.A.26/2018/EZ	Tribunal On its Own Motion Vs. State of West Bengal & Ors.	25.08.2020
8	O.A.No.76/2017/EZ	Pamei Tingenlung Vs NEFR & Others	25.08.2020
9	O.A.No.No.156/2017/ EZ	Mr.Susajit Das Vs WBPCB & Others	25.08.2020

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No.01/06/2014/NGT/EZB/KOLKATA/Office Order/ 358

Date: 06.08.2020

OFFICE ORDER

In view of the Order of Hon'ble Supreme Court of India in Writ Petition (Civil) No. 1235/2017 titled as NGT Bar Association (WZ) vs. Union of India & Ors. and the Office Order no. NGT(PB)/03/2014/JUDICIAL-I/100 dt. 01.02.2018, it is hereby notified for information of all concerned that cases listed on **28.07.2020** stands rescheduled as mentioned below.

Sr.No.	Case No.	Parties	Rescheduled to
1	O.A.28/2018/EZ	Sujit Kr.Garai Vs State of West Bengal & Others	26.08.2020
2	O.A.37/2018/EZ	Monafa Bibi & Another Vs Chairman West Bengal Pullution Control Board & Others	26.08.2020
4	O.A. No. 49/2018/EZ	Pratap Kumar Das Vs. The Secretary, Steel & Mines, Govt. of Odisha & Ors.	26.08.2020
5	Original application no. 104/2017/EZ	Prabhat Kumar Churiwala Vs. Union of India & Ors.	26.08.2020

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No.01/06/2014/NGT/EZB/KOLKATA/Office Order/ 359

Date: 06.08.2020

OFFICE ORDER

In view of the Order of Hon'ble Supreme Court of India in Writ Petition (Civil) No. 1235/2017 titled as NGT Bar Association (WZ) vs. Union of India & Ors. and the Office Order no. NGT(PB)/03/2014/JUDICIAL-I/100 dt. 01.02.2018, it is hereby notified for information of all concerned that cases listed on **29.07.2020** stands rescheduled as mentioned below.

Sr.No.	Case No.	Parties	Rescheduled to
1	Original Application no. 131/2017/EZ	Lambodar Mahant Vs. State of Odisha & Ors.	27.08.2020
2	Original Application No. 175/2017/EZ M.A. No. 368/2017/EZ	Saikat Sen Vs. Union of India & Others	27.08.2020
4	Appeal no. 15/2017/EZ	M/S Pioneer Vs. Orissa Pollution Control Board & Anr.	27.08.2020
5	Original Application no. 01/2018/EZ	Palwal Jithender Reddy Vs. Union of India & ors.	27.08.2020
6	Original Application no. 04/2018/EZ	Kiran Kumar Mishra & ors. Vs. State of Odisha & Ors.	27.08.2020
7	Original Application no. 184/2017/EZ	Saharab Ali Mallick Vs. State of West Bengal & Ors.	27.08.2020
8	Original Application no. 17/2018/EZ	Md.Israil Vs Chief Secretary Govt. of West Bengal & Others	27.08.2020

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No.01/06/2014/NGT/EZB/KOLKATA/Office Order/ 360

Date: 06.08.2020

OFFICE ORDER

In view of the Order of Hon'ble Supreme Court of India in Writ Petition (Civil) No. 1235/2017 titled as NGT Bar Association (WZ) vs. Union of India & Ors. and the Office Order no. NGT(PB)/03/2014/JUDICIAL-I/100 dt. 01.02.2018, it is hereby notified for information of all concerned that cases listed on **30.07.2020** stands rescheduled as mentioned below.

Sr.No.	Case No.	Parties	Rescheduled to
1	Original Application no. 146/2017/EZ	Leasure Country Club & Resorts Pvt. Limited & Anr Vs. Union of India & ors.	28.08.2020
2	Original Application no. 173/2017/EZ	Rama Chandra Mahanta & Anr Vs. M/S Serajuddin & Co. & Ors.	28.08.2020
3	Original Application no. 114/2017/EZ M.A. No. 301/2017/EZ	Takam Xavier Vs. Union of India & Ors.	28.08.2020

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No.01/06/2014/NGT/EZB/KOLKATA/Office Order/ 361

Date: 06.08.2020

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In view of the Order of Hon'ble Supreme Court of India in Writ Petition (Civil) No. 1235/2017 titled as NGT Bar Association (WZ) vs. Union of India & Ors. and the Office Order no. NGT(PB)/03/2014/JUDICIAL-I/100 dt. 01.02.2018, it is hereby notified for information of all concerned that cases listed on **31.07.2020** stands rescheduled as mentioned below.

Sr.No.	Case No.	Parties	Rescheduled to
1	Appeal05/2017/EZ M.A.342/2017/EZ	Purushottam Kumar Vs Board of Revenue Appellate Forum Patna & Others	01.09.2020
2	O.A.120/2017/EZ	Subhas Datta Vs KMRC & Others	01.09.2020
3	O.A.132/2016/EZ	Abdullah Sardar Vs DFO & Others	01.09.2020
4	O.A.No.03/2017/EZ	Sasee Bhusan Pattnaik Vs State of Odisha & Others	01.09.2020
5	O.A.36/2017/EZ	Sivaji Chatterjee VS Himadri Chemicals	01.09.2020
6	O.A.No.134/2017/EZ M.A.334/2017/EZ	Manoj Kumar Dehury Vs State of Orissa & Others	01.09.2020
7	O.A. No. 14/2018/EZ	Kingshuk Majumdar Vs Union of India & Ors	01.09.2020

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Finance Centre, 3rd Floor
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No.01/06/2014/NGT/EZB/KOLKATA/Office Order/ 362

Date: 06.08.2020

OFFICE ORDER

In view of the Order of Hon'ble Supreme Court of India in Writ Petition (Civil) No. 1235/2017 titled as NGT Bar Association (WZ) vs. Union of India & Ors. and the Office Order no. NGT(PB)/03/2014/JUDICIAL-I/100 dt. 01.02.2018, it is hereby notified for information of all concerned that cases listed on **04.08.2020** stands rescheduled as mentioned below.

Sr.No.	Case No.	Parties	Rescheduled to
1	Original Application no. 142/2017/EZ M.A.No.21/2018/EZ M.A.No.22/2018/EZ M.A.No.23/2018/EZ	Paban Kumar Sahu Vs. State of Odisha & Ors.	02.09.2020
2	Original Application no. 150/2017/EZ	Sasee Bhoosan Patnaik Vs. State of Odisha & oRs.	02.09.2020
3	Original Application no. 65/2017/EZ M.A. No. 211/2017/EZ	Subhas Mohapatra Vs State of Odisha & ors.	02.09.2020
4	O.A.No127/2017/EZ	Samiran Coperative Housing Society Ltd Vs Lopamudra Ghosh & Others	02.09.2020
5	O.A.No83/2016/EZ (Disposed of)	Samiran Coperative Housing Society Ltd Vs Lopamudra Ghosh & Others	02.09.2020

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National Green Tribunal, Eastern Zone Bench
Finance Centre, 3rd Floor
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No.01/06/2014/NGT/EZB/KOLKATA/Office Order/ 363

Date: 06.08.2020

OFFICE ORDER

In view of the Order of Hon'ble Supreme Court of India in Writ Petition (Civil) No. 1235/2017 titled as NGT Bar Association (WZ) vs. Union of India & Ors. and the Office Order no. NGT(PB)/03/2014/JUDICIAL-I/100 dt. 01.02.2018, it is hereby notified for information of all concerned that cases listed on **05.08.2020** stands rescheduled as mentioned below.

Sr.No.	Case No.	Parties	Rescheduled to
1	Execution Application No. 02/2017/EZ	Sanatan Das & Anr Vs. State of west Bengal & Ors	03.09.2020
2	O.A. No 83/2017/EZ	Saikhowa Sadiya Min Samabai Samity Ltd Vs Union of India & Others	03.09.2020
3	O.A. No.84/2017/EZ	Dibrugarh Fishery Co-Operative Society Ltd Vs Union of India & Others	03.09.2020
4	R.A.No.01/2018/EZ In 84/2017/EZ	PCB Assam Vs Dibrugarh Fishery Co-Operative Society Ltd	03.09.2020
5	R.A.No.02/2018/EZ In 84/2017/EZ	PCB Assam Vs Saikhowa Sadiya Sadiya Min Samabai Samiti Ltd	03.09.2020
6	O.A. No.185/2017/EZ	Atikul Laskar Vs State of W.B.& Others	03.09.2020
7	O.A. No .125/2017/EZ	Sunil Mondal Vs West Bengal PCB & Others	03.09.2020

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**National Green Tribunal, Eastern Zone Bench
Finance Centre, 3rd Floor
New Town, Kolkata-700161**

No.01/06/2014/NGT/EZB/KOLKATA/Office Order/ 364

Date: 06.08.2020

OFFICE ORDER

In view of the Order of Hon'ble Supreme Court of India in Writ Petition (Civil) No. 1235/2017 titled as NGT Bar Association (WZ) vs. Union of India & Ors. and the Office Order no. NGT(PB)/03/2014/JUDICIAL-I/100 dt. 01.02.2018 and with the approval of the Hon'ble Judicial Member, it is hereby notified for information of all concerned that cases listed on **06.08.2020** stands rescheduled as mentioned below.

Sr. No.	Case No.	Parties	Rescheduled to
1	Appeal no. 06/2017/EZ	Andman Chamber of Commerce & Industry & Ors. Vs. The Andman & Nicobar Administration & ors.	04.09.2020
2	Appeal no. 09/2017/EZ	Hootel Sentinel & Ors. Vs. The Andman & Nicobar Administration & ors.	04.09.2020

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No.01/06/2014/NGT/EZB/KOLKATA/Office Order/ 365

Date: 06.08.2020

OFFICE ORDER

In view of the Order of Hon'ble Supreme Court of India in Writ Petition (Civil) No. 1235/2017 titled as NGT Bar Association (WZ) vs. Union of India & Ors. and the Office Order no. NGT(PB)/03/2014/JUDICIAL-I/100 dt. 01.02.2018, it is hereby notified for information of all concerned that cases listed on **07.08.2020** stands rescheduled as mentioned below.

Sr.No.	Case No.	Parties	Rescheduled to
1	O.A. No .152/2017/EZ	Legal Aid Services-West Bengal Vs. Union of India & Ors.	07.09.2020
2	O.A.57/2017/EZ M.A.344/2017/EZ	Subhas Datta Vs Ministry of Railway & Others	07.09.2020
3	O.A.No.15/2018/EZ	Bamshi Badan Kundu Vs The State of W.B. & Others	07.09.2020
4	R.A.23/2017/EZ in O.A.136/2015/EZ & M.A.320/2017/EZ	Deptt. Of Tourism, Govt . Of West Bengal Vs Subhas Datta & Ors	07.09.2020

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No.01/06/2014/NGT/EZB/KOLKATA/Office Order/ 366

Date: 06.08.2020

OFFICE ORDER

In view of the Order of Hon'ble Supreme Court of India in Writ Petition (Civil) No. 1235/2017 titled as NGT Bar Association (WZ) vs. Union of India & Ors. and the Office Order no. NGT(PB)/03/2014/JUDICIAL-I/100 dt. 01.02.2018, it is hereby notified for information of all concerned that cases listed on **10.08.2020** stands rescheduled as mentioned below.

Sr.No.	Case No.	Parties	Rescheduled to
1	Review Application o. 27/2017/EZ Arising out of O.A. No. 117/2017/EZ	People United for Better Living in Clacutta Vs. State of West Bengal & Ors.	08.09.2020
2	Execution Application no. 04/2017/EZ	Tapas Kumar Ghosh Vs. Sri Subrat Mukherjee, The Member Secretary, WBPCB	08.09.2020
3	O.A. No. 183/2017/EZ	Shri Ninong Ering Vs. Union of India & Ors.	08.09.2020
4	O.A. No. 105/2017/EZ M.A.No.17/2018/EZ	Subrata Bhattacharya vs Director , Directorate Of Mine & Minerals (Kolkata) & Others	08.09.2020
5	O.A. No. 106/2017/EZ	Arun Ghosh vs Director , Directorate Of Mine & Minerals (Kolkata) & Others	08.09.2020
6	O.A. No. 107/2017/EZ	Samiran Bhattacharya vs Director , Directorate Of Mine & Minerals (Kolkata) & Others	08.09.2020
7	O.A. No. 108/2017/EZ	Anupama Chakraborty vs Director , Directorate Of Mine & Minerals (Kolkata) & Others	08.09.2020
8	Review Application No.28/2017 Arising out of O.A.136/2016/EZ	KMDA Vs Subhas Datta & Others	08.09.2020

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No.01/06/2014/NGT/EZB/KOLKATA/Office Order/ 367

Date: 06.08.2020

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In view of the Order of Hon'ble Supreme Court of India in Writ Petition (Civil) No. 1235/2017 titled as NGT Bar Association (WZ) vs. Union of India & Ors. and the Office Order no. NGT(PB)/03/2014/JUDICIAL-I/100 dt. 01.02.2018, it is hereby notified for information of all concerned that cases listed on **11.08.2020** stands rescheduled as mentioned below.

Sr.No.	Case No.	Parties	Rescheduled to
1	O.A. No.45/2017/EZ M.A.No.206/2017/EZ	Debabrata Sathpathy Vs. State of Odisha & Ors.	09.09.2020
2	Appeal no. 07/2017/EZ M.A. No. 337/2017/EZ	Sri S. Smruti Swain Vs. Kalinga Calciner Ltd. & Ors.	09.09.2020
3	O.A. No. 177/2017/EZ	Nazimuddin Mondal Vs The State of West Bengal & Ors.	09.09.2020
4	O.A.No. 133/2017/EZ & M.A. No. 322/2017/EZ M.A. No. 367/2017/EZ	Murlidhar Ratanlal Exports Ltd. Vs. Central Pollution Control Board & Ors.	09.09.2020
5	O.A.149/2017/EZ	Kalinga Nagar Paribesh Suraksha Samity Vs OSPCB & Other	09.09.2020
6	O.A.No. 139/2017/EZ	Kankana Das Vs. Union of India & Ors.	09.09.2020
7	O.A.08/2018/EZ	Syed Mujaffar Hossain Vs The Union Of India & Others	09.09.2020

By order

Surbhaya Banerjee

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NATIONAL GREEN TRIBUNAL
EASTERN ZONE BENCH, KOLKATA

National Green Tribunal, Eastern Zone Bench
Finance Centre, 3rd Floor
New Town, Kolkata-700161

No.01/06/2014/NGT/EZB/KOLKATA/Office Order/ 368

Date: 06.08.2020

OFFICE ORDER

In view of the Order of Hon'ble Supreme Court of India in Writ Petition (Civil) No. 1235/2017 titled as NGT Bar Association (WZ) vs. Union of India & Ors. and the Office Order no. NGT(PB)/03/2014/JUDICIAL-1/100 dt. 01.02.2018, it is hereby notified for information of all concerned that cases listed on **13.08.2020** stands rescheduled as mentioned below.

Sr.No.	Case No.	Parties	Rescheduled to
1	O.A. NO. 160/2017/EZ	Susish Ghosh Vs. SEIAA, West Bengal & Ors	10.09.2020
2	Appeal.01/2016/EZ M.A.1275/2016/EZ	Prafulla Samantra Vs Union of India & Others	10.09.2020
3	O.A.13/2018/EZ	Sri Sudan Das Vs State of Assam & Others	10.09.2020

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No.01/06/2014/NGT/EZB/KOLKATA/Office Order/ 369

Date: .06.08.2020

OFFICE ORDER

In view of the Order of Hon'ble Supreme Court of India in Writ Petition (Civil) No. 1235/2017 titled as NGT Bar Association (WZ) vs. Union of India & Ors. and the Office Order no. NGT(PB)/03/2014/JUDICIAL-I/100 dt. 01.02.2018, it is hereby notified for information of all concerned that cases listed on **14.08.2020** stands rescheduled as mentioned below.

Sr.No.	Case No.	Parties	Rescheduled to
1	Appeal No. 10/2017/EZ	M/S Shree Shyam Bleaching Co. Vs. State of West Bengal & Ors.	11.09.2020
2	M.A. No. 348/2017/EZ In Original Application no. 99/2017/EZ	Sabita Singh & Anr Vs. Odisha Mining Corporation Ltd & Ors.	11.09.2020
3	O.A. No. 122/2017/EZ	Subhas Mohapatra. Vs. State of Odisha & Ors.	11.09.2020
4	O.A.No.179/2017/EZ	Center for Environment Protection (CEP) Vs Union of India & Others	11.09.2020

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